are expected to contribute 25% of the amount. 'Revolving Fund' are provided to all State procuring agencies for procurement of MFPs covered under the scheme. Financial support is provided by the Ministry to States for creation of infrastructural facilities like warehouse, modernization of haat, processing units, etc.

Monitoring and Inspection Mechanism include State Level Coordination and Monitoring Committees headed by the Chief Secretary and the District Level Coordination and Monitoring Committee headed by District Collector. The operations are also monitored by Government directly or through TRIFED.

- (f) Yes, Sir.
- (g) Does not arise in view of (f) above.

## Setting up of MFPC for MSP

1180. SHRI NARENDRA BUDANIA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government is considering to set up a Minor Forest Price Commission (MFPC) to recommend Minimum Support Price (MSP) for such products;
- (b) if not, whether the existing arrangement to suggest MSPs is proposed to be changed;
- (c) whether Government is satisfied with the implementation of MSP Scheme; and
  - (d) if not, what measures are proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) At present under the Scheme of "Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and development of Value Chain for MFP" a Pricing Cell is set-up in the Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) and on the basis of the recommendations of Pricing Cell, Minimum Support Price (MSP) is decided by the Ministry of Tribal Affairs. So far MSP has been provided to ten items *viz* (i) Karanj Seed, (ii) Mahua Seed, (iii) Sal Seed, (iv) Sal Leaf, (v) Lac, (vi) Chironjee, (vii) Wild Honey, (viii) Myrobalan, (ix) Tamarind, (x) Gums (Gum Karaya).

- (c) Yes.
- (d) Does not arise in view of (c) above.